

**IN THE INCOME TAX APPELLATE TRIBUNAL
(DELHI BENCH 'C' : NEW DELHI)**

**BEFORE SHRI N.K. SAINI, ACCOUNTANT MEMBER
and
SHRI KULDIP SINGH, JUDICIAL MEMBER**

**ITA No.958/Del./2015
(ASSESSMENT YEAR : 2006-07)**

M/s. Haryana Petrochemicals Ltd., vs. DCIT, Circle 12 (1),
204, Bhanumati Nilayam, New Delhi.
Neb Sarai,
New Delhi – 110 068.

(PAN : AAACH0304B)

(APPELLANT)

(RESPONDENT)

ASSESSEE BY : None
REVENUE BY : Smt. Meeta Singh, CIT DR

Date of Hearing : 05.09.2018

Date of Order : 05.09.2018

ORDER

PER KULDIP SINGH, JUDICIAL MEMBER :

The appellant, M/s. Haryana Petrochemicals Ltd., by filing the present appeal, sought to set aside the impugned order dated 22.12.2014 passed by Ld. CIT (A)-4, New Delhi qua the assessment year 2006-07.

2. In the present appeal, notice was sent through RPAD to the assessee for hearing on 12.06.2018 and the case was adjourned to 05.09.2018 as none was present on behalf of the assessee. The

notice for the next date of hearing i.e. 05.09.2018 was also sent through RPAD but the appellant has not preferred to put in his appearance himself or through his authorized representative nor sent any request for adjournment. So, it is apparent on record that the appellant is not interested in prosecution of the present appeal.

3. Keeping in view the legal position that mere issuance of notice does not amount to admission of appeal and this issue has been squarely decided by Hon'ble ITAT in the case of CIT Vs. Multiplan (India) Pvt. Ltd. 38 ITD 320 (Del.), the present appeal is hereby dismissed for want of prosecution with liberty to the assessee to file an application to recall the order subject to demonstrate that he was prevented by sufficient cause from putting his appearance at the time of hearing.

5. In view of above, appeal filed by assessee is dismissed as unadmitted.

Order pronounced in open court on this 05th day of September, 2018.

**Sd/-
(N.K. SAINI)
ACCOUNTANT MEMBER**

**sd/-
(KULDIP SINGH)
JUDICIAL MEMBER**

**Dated : 05.09.2018
TS**

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT(A)-4, New Delhi.
- 5.CIT(ITAT), New Delhi.

AR, ITAT
NEW DELHI.